

Clause 9 was added to the Bill.

MR. SPEAKER : The question is:

"That clauses 10 to 14 stand part of the Bill".

The motion was adopted.

Clauses 10 to 14 were added to the Bill.

MR. SPEAKER : Shri R.R. Pramanik - not present.

The question is:

"The clause 15 stand part of the Bill".

The motion was adopted.

Clause 15 was added to the Bill.

MR. SPEAKER : The question is:

"That clauses 16 as 20 stand part of the Bill".

The motion was adopted.

Clauses 16 to 20 were added to the Bill.

Clause 21 - Power of Central Government to make rules.

Amendment made:

Page 7, line 24,-

for "(f)" substitute "(g)" (5)

(Shri M.V. Chandrashekhara Murthy)

MR. SPEAKER : The question is:

"That clause 21, as amended, stand part of the Bill".

The motion was adopted.

Clause 21, as amended, was added to the Bill.

Clause 22 Power of Board to make regulations.

Amendments made:

Page 8,-

after line 9, insert-

"(b) the conditions subject to which equity capital may be provided by the Board under clause (a) of section 6;" (6)

Page 8, line 10,-

for "(b)" substitute "(c)" (7)

(Shri M.V. Chandrashekhara Murthy)

MR. SPEAKER : The question is:

"That clause 22, as amended, stand part of the Bill."

The motion was adopted.

Clause 22, as amended, was added to the Bill.

MR. SPEAKER : The question is:

"That clause 23 stand part of the Bill".

The Motion was adopted.

Clause 23 was added to the Bill.

MR. SPEAKER : The question is:

"That clause 1 and the enacting formula stand part of

the Bill".

The motion was adopted.

Clause 1 and the Enacting Formula were added to the Bill.

Long Title

Amendment made:

Page 1, in the long title,-

for "to industrial concerns attempting commercial application of indigenous technology".

substitute "to industrial concerns and other agencies attempting development and commercial application of indigenous technology" (1)

(Shri M.V. Chandrashekhara Murthy)

MR. SPEAKER : The question is:

"That the long Title as amended, stand part of the Bill."

The motion was adopted.

The Long Title, as amended, was added to the Bill.

SHRI M.V. CHANDRASHEKHARA MURTHY: I beg to move:

"That the Bill, as amended, be passed."

MR. SPEAKER : The question is:

"That the Bill, as amended, be passed."

The motion was adopted.

21.53 hrs.

Research and Development Cess (Amendment) Bill

[English]

SHRI M.V. CHANDRASHEKHARA MURTHY: I beg to move:

"that the bill to amend the Research and Development Cess Act, 1986, be taken into consideration."

MR. SPEAKER : The question is:

"That the Bill to amend the Research and Development Cess Act, 1986 be taken into consideration."

The motion was adopted.

MR. SPEAKER : We will take up clause-by-clause consideration.

MR. SPEAKER : The question is:

"That clause 2 stand part of the Bill."

The motion was adopted.

Clause 2 was added to the Bill.

MR. SPEAKER : The question is :

"That clauses 3 to 5 stand Part of the Bill".

The motion was adopted.

Clauses 3 to 5 were added to the Bill.

MR. SPEAKER : The question is :

"That clause 1, the Exacting Formula and the Long Title stand Part of the Bill".

The motion was adopted.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

MR. SPEAKER : The Minister may now move "That the Bill be passed".

SHRI M.V. CHANDRASHEKHARA MURTHY: I beg to move:

"That the Bill be passed."

MR. SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

21.57 hrs.

[English]

STANDING COMMITTEE ON TRANSPORT AND TOURISM
Eighteenth Report

SHRI A. CHARLES (Trivandrum): I beg to lay the Eighteenth Report (Hindi and English versions) of the Department-related Parliamentary Standing Committee on Transport and Tourism on the 'Inland Waterways.'

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): Mr. Speaker, Sir, I would like to thank you for your indulgence and thank all the Members for their indulgence that they had shown to us and to the House today.

MR. SPEAKER : I would like to thank everybody for a very good cooperation.

SHRI VIDYACHARAN SHUKLA: I would also thank the security staff and the other staff of the Lok Sabha Secretariat.

MR. SPEAKER : Very good.

21.57 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Saturday, August 26, 1995/Bhadra 4, 1917 (Saka)